

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 111

IA No. 82/JPR/2022

IA No. 619/JPR/2022

IA No. 105/JPR/2023

IA No. 109/JPR/2023

IA No. 264/JPR/2023

IA No. 275/JPR2023

IA No. 147/JPR/2024

IA No. 196/JPR/2024

IA No. 224/JPR/2024

IA No. 227/JPR/2024

IA No. 232/JPR/2024

CP No. (IB)- 162/7/JPR/2020

Under Section 7 of IBC, 2016

In the matter of:

Radhey Shyam Yadav & Ors.

.... Financial Creditor/Applicant

Versus

Sanwariyaji Business Venture Pvt. Ltd.

...Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER

HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Hemant Kothari, Adv.
Prashant Agarwal, RP
Manjeet Kaur, Adv.
Ayush J. Rajani, Adv.

For the Respondent : Ravindra Kumar, Adv.
Bhanu Mishra, Adv.
Archit Bohra, Adv.
Lipi Garg, Adv.
Varnali Purohit, Adv.
Jitendra Chaudhary, Adv.

Sd-

Sd-

ORDER

IA No. 147/JPR/2024

These are the minutes and voting result of the 12th CoC meeting of the Corporate Debtor, the same is taken on record, subject to just exceptions and **disposed of accordingly.**

IA No. 196/JPR/2024

These are the minutes and voting result of the 13th CoC meeting of the Corporate Debtor, the same is taken on record, subject to just exceptions and **disposed of accordingly.**

IA No. 224/JPR/2024

Heard Mr. Ayush Rajani, Adv. appearing on behalf of the Applicant. Mr. Prashant Agarwal, RP present in person. Learned counsel for both the parties are permitted to file written submissions, if any, not exceeding 3 pages, within 7 days together with any case laws that they place reliance on which must be accompanied by a paginated index with cross reference to relevant paras and the same may be exchanged between the parties.

Submissions heard; order reserved.

IA No. 227/JPR/2024

The present application has been filed u/s 60(5) of IBC, 2016 for impleadment of Applicant in IA No. 82/JPR/2022. Mr. Ayush Rajani, Adv. appearing on behalf of the Applicant who seeks to withdraw the present application. Permission granted. **IA No. 227/JPR/2024 stands dismissed as withdrawn.**

IA No. 232/JPR/2024

Heard Mr. Jitendra Choudhary, Adv. appearing on behalf of the Applicant. Mr. Prashant Agarwal, RP present in person. Reply has been filed to the application.

Submissions heard; order reserved.

M.S.

Sd/-

Sd/-

CP No. (IB)-162/7/JPR/2020

Heard Ms. Varnali Purohit, Adv. appearing on behalf of Mr. Prateek Kasliwal, Adv. for SRA. Mr. Prashant Agarwal, RP present in person. List the matter along with all pending IAs on 15.05.2024 at 12:00 PM.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

May 13, 2024